

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 245 of 2014 in
DFR-1347 of 2014**

Dated : 30th June, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Jodhpur Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)

Versus

Nav Bharat Buildcon Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Dr. Manish Singhvi
Mr. D.K.Denesh

ORDER

**IA No. 245 of 2014
(Condonation of delay)**

Issue notice to the Respondents returnable on 23.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post these Applications on **23.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt